



2026:AHC:17682

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 862 of 2026

Gaon Sabha Muradpur

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sunil Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 2

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by Sri Sunil Kumar Singh, learned counsel for the petitioner to dismiss present writ petition as not pressed with liberty to file appropriate application/case as provided under Section 67 of the U.P. Revenue Code, 2006.

2. Prayer made is allowed.

3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

January 27, 2026

Pramod Tripathi